

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.10.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1253/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner - II Vs Lokaa Developers Pvt Ltd Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 464/2025 To implead IA No. 1321/2025 For Additional Docs IA No. 1322/2025 For Condone Delay IA No. 1323/2025	Mukund Ghanshyamdasji Maheswari (DAGA) & Anr Vs Tablespace Technologies Pvt Ltd	Mr. MV Swaroop	
3.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr.	Mr. K Pawan Jhabakh	
4.	Comp App (AT) (CH) No. 123/2025 For Urgent Hearing IA No. 1365/2025 For Stay IA No. 1366/2025	Biju Scaria & Anr. Vs Media Team Solutions (I) Pvt Ltd & 4 Ors.	Ms. S Manjula Devi	
5.	Comp App (AT) (CH) (Ins) No. 480/2025 For Stay IA No. 1362/2025 For Exemption IA No. 1363/2025	Ganesan Natarajan Vs State Bank of India	Mr. Raymond Albyness	
6.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries & Breeders Pvt Ltd & 7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi - R2
8.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt Ltd Vs Maligi Madhusudhan Reddy & 2 Ors	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
9.	IA No. 1102/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 134/2025	Equitas Small Bank Ltd Vs A Arumugam & 3 Ors	Mr. Saravanan	Mr. K Moorthy
10.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	
11.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors. WITH	Ms. Mummaneni Vazra Laxmi	
12.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3

13.	IA No. 747/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & 2 Ors WITH	Mr. M Maharshi Viswaraj	
14.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr.	Mr. KSS Ysaswi	Mr. Pranava Charan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024, 745 & 1296/2025	P Venkateswara Rao & 3 Ors Vs K Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
16.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal & 3 Ors WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1 Mr. Aishwary Vikram R4
17.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244/2024	S2Tech.com India Pvt Ltd Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Ltd & Anr	Mr. Sam Jayraj Houston	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
18.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025 For Additional Docs IA No. 368/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5
19.	Comp App (AT) (CH) No. 58/2025	Mohan Ram Prasad Devineni Vs Biochemical & Synthetic Products Pvt Ltd & Anr	Ms. R Moneshaa	Mr. Krishna Dev J- R1
20.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3

21.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator) Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
23.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
24.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors.	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr. B Sivaraman R2 R3 R5 Ms. N Varsha- R6
25.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
26.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
27.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

28.	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
29.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
30.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarathy	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
31.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
32.	Comp App (AT) (CH) No. 56/2022	Arunoday Life Spaces Pvt Ltd Vs Rege Engredea Pvt Ltd & 3 Ors.	Mr. Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
33.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1
34.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
35.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar	Mr. Himanshu Rathore R1 Mr. Avdresh Bairwa R2

36.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr. WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
37.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
38.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Sutanu Sinha, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan
39.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Mr. Nithyavendhan K
40.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2
41.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kwarlall Jain, Proprietor of Kwarlall & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
42.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt Ltd Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt Ltd WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
43.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt Ltd Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthil Kumar & 9 Ors WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 & 1271/2025 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	

7.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No. 821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt Ltd & 2 Ors.	Mr. Ravi Rajagopalan	Mr. Abhishek Anand R1, R2 Ms. N Varsha - R3
8.	Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613, 615, 1291 & 1383/2025 For Interim Injunction IA No. 730/2025 Contempt App IA No. 487/2025 For Clarification IA No. 1308/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Ltd Vs AS Met Corp Pvt Ltd & Anr	Mr. Mayan H Jain	Mr. KS Shankar Chakrapani R1 Mr. Chandramouli Prabhakar R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in